

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-126
IB-910(ND)/2020

IN THE MATTER OF:

Avon Ispat & Power Limited

Vs.

Hema Engineering Industries Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 05.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

ORDER

Both sides are present. The Counsel for the Corporate Debtor offered Rs.25 Lakhs as upfront payment in the matter, which is not accepted by other side. However, he has filed the reply. The opposite side is directed to file Rejoinder, if any.

List on 1st February, 2021.

- Sol -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit